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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

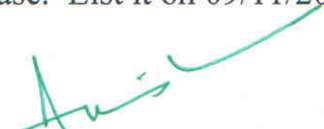
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.45/17	-	For Hearing	66	Power Company of Karnataka Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PERNA PONAPPA 9743041150	PETITIONER	

**ORDER**

Counsel for Petitioner is present. None appeared from ROC & R.D. Report not filed. Smt. Prema Hatti, Standing Counsel informed to intimate ROC about this case and also to nominate the counsel for this case. List it on 09/11/2017

  
Member (T)

  
Member (J)